

The Oriental Insurance Company Limited
NIL DEPRECIATION POLICY-5 YEARS
ADD ON COVER TO TWO WHEELER PACKAGE POLICY-5 YEARS

Notwithstanding anything to the contrary contained in the policy, and provided additional premium has been paid, it is hereby understood and agreed that in the event of a Partial Loss Claim for damages to the vehicle insured under the policy where liability is admitted, the insurer will indemnify the insured the full value of expenses incurred for replacement of damaged parts of insured vehicle without application of depreciation thereon.
Subject otherwise to the terms, conditions, limitations & exceptions of the policy.”